

**Appellate Tribunal for Electricity at New Delhi  
(Appellate Jurisdiction)**

**A.No.23 of 2015 & IA No.47 of 2015, A.No. 24 of 2015, A.No. 25 of 2015 and  
A.No.26 of 2015**

**Dated: 17<sup>th</sup> August, 2015**

**In the Matter of:**

**A.No. 23 of 2015 & IA No.47 of 2015**

**M/s India Cements Ltd. ...Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. K. Gopal Choudary**

**Counsel for the Respondent(s) : -**

**A.No. 24 of 2015**

**M/s India Cements Ltd. ...Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. K. Gopal Choudary**

**Counsel for the Respondent(s) : -**

**A.No.25 of 2015**

**M/s India Cements Ltd. ...Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. G. Gopal Choudary**

**Counsel for the Respondent(s) : -**

**A.No. 26 of 2015**

**M/s India Cements Ltd. ...Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. K. Gopal Choudary**

**Counsel for the Respondent(s) : -**

**ORDER**

The Bench did not assemble today.

Matter is posted for hearing on **14<sup>th</sup> September, 2015.**

***Court Master***